

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 23 /02/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL
SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/194/2016
NAME OF THE PETITIONER(S) : A. Prakash
NAME OF THE RESPONDENT(S) : M/s. Malabar Hotels Pvt Ltd & 3 Others
UNDER SECTION : 397/398

S.No. NAME (IN CAPITAL) SIGNATURE	DESIGNATION
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REPRESENTATION BY WHOM

1) K. RAMASAMY & G.V. MOHAN KUMAR	Counsel for Petitioner	G.V.M.
2) S. Aravinthan	Counsel for Respondent for Fox Hotel & Associates	R. S.
3) Cibivi Shino P.V.P. Saivihar.	Counsel for R2	T.V.P. Saivil

ORDER

Counsel representing both the parties are present. Both the counsels sought time for submitting their arguments. Time extended at request finally. Put up on 13.03.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy)
Member (Judicial)